

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1851.
TO BE ANSWERED ON WEDNESDAY, THE 3RD JULY, 2019.**

TURNOVER FOR START-UPS

1851. SHRI L.S. TEJASVI SURYA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government will increase the maximum turnover for a firm to be considered as a start-up from its current figure of Rs. 25 crore and if so, the details thereof;
- (b) whether the Government plans to increase or reduce the percentage of apprenticeship in start-ups from its current range of 2.5% to 10% of the total workforce and if so, the details thereof;
- (c) the list of facilitators in Karnataka and benefited start-ups till date from the Start-ups Intellectual Property Protection Scheme; and
- (d) the number of Alternative Investment Funds (AIFs) and the funds disbursed under the Fund of Funds for Start-ups from AIFs, State-wise till date?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

- (a): Department for Promotion of Industry and Internal Trade (DPIIT) vide its notification number G.S.R. 127(E) dated 19th February 2019 has increased the maximum turnover for a firm to be considered as a start-up to Rs. 100 crore from earlier criteria of maximum turnover of Rs. 25 crore.
- (b): The Apprentices Act, 1961 makes it obligatory for employers to engage apprentices in “designated trades” and “optional trades” for all employers who have a workforce of 40 employees or above (sum of total regular and contract employees), across the manufacturing, services, trading sectors, etc. For establishments having workforce of 6 to 40 employees, engagement of apprentices is optional. However, establishments with 5 employees or less are not permitted to engage apprentices. The Apprentices Act, 1961 does not have any provision for “Start-ups”. As per sub rule (3) of Rule 7-B the Apprenticeship Rules, 1992, each establishment shall engage apprentices in a band of 2.5% to 10% of the total strength of the establishment including contractual staff.
The Government has no plan to increase or reduce the percentage of apprenticeship in establishments, at present.

- (c):** The list of facilitators in Patents and Trademarks from Karnataka, registered with Intellectual Property office under Start-ups Intellectual Property Protection (SIPP) scheme as on 31st May 2019 is at Annexure I (a) and (b). As on 31st May 2019, more than 900 applications for Patents and more than 1900 applications for Trademarks have been filed by startups through facilitators under the SIPP scheme.
- (d):** Government of India has established Fund of Funds for Startups (FFS) with corpus of Rs. 10,000 crore, to meet the funding needs of startups. DPIIT is the monitoring agency and Small Industries Development Bank of India (SIDBI) is the operating agency for FFS. As on June 24, 2019, SIDBI has committed Rs 3123.20 crore to 49 SEBI registered Alternative Investment Funds (AIFs). These funds have raised a corpus fund of Rs. 27,478 crore. Rs 483.46 crore have been drawn from Fund of Funds for Startups. Further, the AIFs have invested a total of Rs. 1,625.73 crore into 247 startups. State/UT-wise details of funds invested by the AIFs are at Annexure II.

ANNEXURE I(a)

**ANNEXURE REFERRED TO IN REPLY TO PART (C) OF LOK SABHA
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**List of Patent facilitators in Karnataka from Start-ups Intellectual Property Protection
Scheme**

Name of Patent Facilitator	Patent Agent No.	Area of specialization (as declared by the facilitator)
ANUGU VIJAYA BHASKAR REDDY	2420	Dairy Technology, Food Technology, Mechanical Engineering, Consumer Appliances
Basavarajappa NT	2509	Electrical Engineering
BIRENDRA KUMAR	1102	Electrical, Electronics, Mechanical, Telecommunications, Semiconductor, Computer Networks, Electromechanical, Intellectual Property rights
DR. P K Ashwini Kumar	331	-
Kalyan Chakravarthy Kankanala	700	Biosciences
Namratha P. Shenoi	2256	Biochemistry, Biotechnology, Phamraceuticals Chemistry and Related Multidisciplinary Subjects
Ritika Manchanda	2184	Mechanical, Electrical, Biotechnology, Pharmaceuticals, Biomedical Sciences, Food Technology, and related fields.
S. Afsar	1073	Electronics
Abhay Porwal	2631	Electrical Engineering, CSE
Anita Sharma	1475	Computer Science
Gaurav Jain	2562	Electronics, Teleco., Software, IT
M. Suresh Gupta	1302	Pharmaceuticals
Srikanth Chilukuru	2682	Chemical / Pharma
Syed Murtuza	2633	Computer Science / Electronics
Vinita Radhakrishnan	1157	Biosciences, Food Industry, Pharmaceuticals

ANNEXURE I (b)

**ANNEXURE REFERRED TO IN REPLY TO PART (C) OF LOK SABHA
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**List of Trademark facilitators in Karnataka from Start-ups Intellectual Property
Protection Scheme**

Name	TMR agent Registration No. / Advocate	Area of specialization (as declared by facilitator)
Anugu Vijaya Bhaskar Reddy	TMA/ 1000	Trademarks
Birendra Kumar	D/2012/11	Trade Marks
D. Prasanna Bhagwan	KAR/942/14	Trade Marks
Rama K	17796	Not provided
Shrikant V Kumbar	KAR/1008/14	Not provided
Shrivani Shrivastav	TMA/1050	Not provided
Suhasini S.	KAR/2085/13	Not provided
Syed Murtuza	TMA/1053	Not provided
Vishwambara R	KAR/977/14	Trade Marks
Babitha Tharappan	TMR Agent 32027	Trade Marks
Santosh Vikram Singh	KAR/2017/09	Trade Marks
Afsar S. Patcha	Adv. Reg. No. KAR/1168/2012	Not Provided
Maram Suresh Gupta	Adv. Reg. no. 3052/2009	Not Provided
Zaheda Mulla	AMR/13571	Not Provided
Deepa E. S.	KAR/1536/18	Not Provided
Anita Sharma	KAR/1658/2012	Not Provided

ANNEXURE II**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1851 FOR ANSWER ON 3.7.2019****State-wise distribution of investment made by AIFs under Fund of Funds for start-ups**

State	No of Startups Invested in	Investment made by AIFs (in crore)
Karnataka	75	499.85
Maharashtra	68	440.38
Delhi	46	252.94
Haryana	12	120.54
Tamil Nadu	11	113.34
West Bengal	4	48.75
Uttar Pradesh	5	47.61
Rajasthan	5	40.28
Telangana	6	28.22
Punjab	1	14.50
Kerala	8	10.87
Madhya Pradesh	4	5.10
Gujarat	1	3.14
Uttarakhand	1	0.22
Total	247	1625.73
